

Seizure of imported sugar in Sarojini Nagar, New Delhi

1681. SHRI PRITHIBI MAJHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that fifteen bags of 50 Kg. each of imported sugar unloaded by a Delhi Administration truck on duty for the sale of essential commodities on a public road in the Sarojini Nagar area was taken over by the local police;

(b) whether the Delhi Administration has identified the officials involved in the case; and

(c) if so, what action has been taken against them?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c) As per the information furnished by Delhi Administration, the Station House Officer of Sarojini Nagar Police Station, on receipt of a telephonic call from an anonymous person about a truck containing 15 bags of 50 Kg. each of imported sugar lying unclaimed near Y-Z block, Sarojini Nagar, suo moto, seized the truck and filed FIR No. 417 dated 27-7-1985. The identity of the carrier has not been established. The identity of the agency/official involved is being investigated by the Delhi Police.

Supply of drinking water for villages in Gujarat

1682. SHRI RAMSINGBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of problem villages in Gujarat with out supply of drinking water;

(b) the number of villages which were provided with drinking water during the period 1980-84 and so far in 1985; and

(c) what are the details of the steps Government propose to take to

provide the remaining villages with drinking water?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR): (a) and (b) Out of 5318 problem villages in Gujarat as on 1-4-1980, 4492 villages (3120 during 80-84 and 1372 during 84-85) were provided with at least one source of safe drinking water, leaving a balance of 826 problem villages.

(c) The remaining problem villages will be covered on priority basis during the Seventh Five Year Plan. Provision for this purpose will be made by the State Government under the Minimum Needs Programme. The Centre will supplement the resources of the State by giving grants under Accelerated Rural Water Supply Programme. During the current year an amount of Rs. 236 lakhs was released to the Government of Gujarat.

Construction of shopping centre in Prashant Vihar, New Delhi

1683. SHRI SYED AHMED HASHMI: Will the Minister of WORKS AND HOUSING be pleased to refer to answer to Unstarred Question 2277 given in the Rajya Sabha on the 17th August, 1984 and state:

(a) whether it is a fact that DDA has not commenced the work connected with the construction of the convenient shopping centre in Prashant Vihar the proposal for which has since been approved by DDA;

(b) if so, what are the reasons therefor;

(c) whether Government have received any representation from the Welfare Association of Prashant Vihar, Delhi stating *inter-alia* the numerous difficulties being faced by them for want of convenient shopping centre, community hall and dispensary in the colony; and

(d) if so, what is the action taken or proposed to be taken by Government in this regard?